

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 286 OF 2016 IN  
DFR NO. 1138 OF 2016**

**Dated: 2<sup>nd</sup> June, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Devishi Solar Power Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s)

: Mr. Sanjay Sen, Sr. Adv.  
Mr. Anurag Sharma

Counsel for the Respondent(s)

: Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R.1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for UPCL

**IA NO. 286 OF 2016**  
***(Appl. for leave to file the appeal)***

List the matter on **03.06.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
mk/jp

**(Justice Ranjana P. Desai)**  
**Chairperson**